

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2006

CC 7384/2006

(From the judgement and order dated 21/07/2005 in SBCWP No. 895/1998  
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

STATE OF RAJASTHAN & ANR

Petitioner(s)

VERSUS

VIJAY BARGAVA

Respondent(s)

(With I.A. No.1 - for c/delay in filing SLP,c/delay in refiling SLP and office report)

Date: 29/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Manish Kumar,Adv.

Mr. Ansar Ahmad Chaudhary,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Tag with SLP (C) No.23661 of 2003.

ha R. Bhatia)

(Neena Verma)

(Rad

Court Master

Court Master